

12.58 hrs.

AMENDMENTS TO DIRECTIONS BY  
THE SPEAKER

SECRETARY: I lay on the Table a copy of the amendments to Directions omitting Directions 109 to 112 and a copy of Direction 113C issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha.

CONVICTION OF MEMBERS  
(Shri R. V. Bade)

MR. SPEAKER: I have to inform the House that I have received the following communication, dated the 14th April, 1973, from the Superintendent of Police, West Nimar, Khargone. M.P.:—

"I have the honour to inform you that Shri R. V. Bade, Member Lok Sabha, who was arrested on the 12th April, 1973, at 18.29 hours at Naoghat Khedi Brawaha, violating ban on inter-district movement of wheat, was presented before the Court of Magistrate, First Class, Brawaha, on the 13th April, 1973, and convicted for 7 days' imprisonment, in default of payment of fine Rs. 25. Shri R. V. Bade has been sent to Mandleshwar Jail on the same day."

13.00 hrs.

RULES COMMITTEE

(i) FIRST REPORT

SHRI SHIVNATH SINGH (Jhunjhunu): I beg to lay on the Table, under sub-rule (1) of rule 331 of the Rules of Procedure and Conduct of Business in Lok Sabha, the First Report of the Rules Committee.

(ii) MINUTES

SHRI SHIVNATH SINGH: I beg to lay on the Table Minutes of the sittings of the Rules Committee held on the 25th

November, 1971; 7th and 14th December, 1972; and 5th April, 1973.

13.01 hrs.

PETITION RE. GRIEVANCES OF  
EMPLOYEES OF THE STATES OF  
ANDHRA PRADESH, MANIPUR  
AND ORISSA

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present a petition signed by Sarvashri A. Sreeramulu and I. B. Ramakrishna Rao regarding grievances of employees of the State of Andhra Pradesh, Manipur and Orissa which are under President's rule at present, and others placed in the same position elsewhere.

SHRI S. M. BANERJEE (Kanpur): May I only request you to direct that the petition which concerns all the employees of the States may kindly be considered, though technically it could be considered only in relation to those States where there is President's rule?

MR. SPEAKER: If he had not raised it, I would have avoided this trouble of giving any ruling. Let him not raise it. Let it go as it is.

13.02 hrs

STATEMENT RE. REPORT OF THE  
INQUIRY COMMISSION ON STOWA-  
WAY INCIDENT ON AN AIR-INDIA  
FLIGHT

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): Sir, On the 9th March, 1973, I made a statement in this honourable House regarding the incident in which three persons succeeded in boarding an Air India flight from Bombay to London as stowaways on the 3rd March, and mentioned that a Judge of the Maharashtra High Court was being appointed under the Commissions of Inquiry Act to enquire into the matter. The report of Shri Justice Vimadalal has been received,

[Shri Karan Singh]

and Government have accepted it. A copy of the report is placed on the Table of the House. [Placed in Library. See No. LT-4840/73]. It will be recalled that Air-India and the International Airports Authority had suspended some of their employees in connection with the stowaways incident. They and the other agencies concerned will now take further action in the light of the Commission's report.

Following the incident of the 3rd March 1973, prompt action was taken to strengthen security arrangements, particularly at the four international airports, and a task force was constituted consisting of representatives of the various authorities concerned to inspect the international airports and take action to remove security deficiencies. It has also been decided to induct the Central Industrial Security Force into the four international airports as quickly as possible.

SHRI S. A. SHAMIM (Srinagar): There has been another incident of the same type after this.

SHRI INDRAJIT GUPTA (Alipore): Is he not going to tell us who has been held responsible?

DR. KARAN SINGH: I have laid a copy of the Report on the Table of the House.

13.05 hrs.

#### MATTERS UNDER RULE 317

(i) SHORTAGE OF YARN AND FOODGRAINS IN MAHARASHTRA.

SHRI VASANT SATHE (Akola): I would like to invite the attention of Government to the serious situation in Maharashtra, particularly in Nagpur and Malegaon also—on account of the severe food shortage and yarn shortage. Even the Chief Minister of Maharashtra is reported to have stated that the situation is serious, and as reported in the papers:

"Shri V. B. Naik maintained that this situation was caused on account of acute shortage of yarn and foodgrains.

Shri Naik said that the food situation

would improve in the State and the Centre had agreed to supply the State 18,000 tonnes of foodgrains to meet the bulk of the last month's quota."

I want to have this confirmed.

I would also like to invite the attention of the hon. Minister to the fact that the situation in Maharashtra is turning very serious. Incidents of looting are reported from Osmanabad, Sholapur, Bhir and other drought-stricken districts. Highway hold-ups have been reported from some of these districts where trucks and cars have been obstructed and looted by the affected people. Sir, kindly see the seriousness of the situation. I have personally seen in Nagpur that the foodgrains quota given to an individual in the ration shop is 2 k.g. for 15 days. Further, it includes milo and also *makka*. I have personally seen the *makka*; it was rotten and had fungus growth on it.

Already there is a cholera epidemic in Nagpur, the second capital of Maharashtra. Unless food and yarn are rushed to Maharashtra, particularly to Nagpur, the serious situation will worsen in the State. Therefore, we must take proper care.

MR. SPEAKER: Shri Shankar Dayal Singh.

#### (INTERRUPTIONS)

MR. SPEAKER: Order, order. Mr. Deshmukh, you are not allowed. Why do you get up? I have called Shri Shankar Dayal Singh.

(ii) INCIDENTS AT CHIRKUNDA ON WEST BENGAL-BIHAR BORDER

श्री शंकर वयाल सिंह (चतरा) : मान्यवर देश के अनेक हिस्सों में हिंसात्मक घटनाएँ हुई हैं, लेकिन अभी कल बिहार और बंगाल की सीमा पर चिरकुंडा नामक स्थान पर जो दुर्घटना हुई है वह बहुत ही दुःखद है। चार मजदूर मारे गये हैं और अखबारों की रिपोर्ट के अनुसार 3 व्यक्तियों की लाश लेकर भीड़ भाग गयी। मैं सरकार का ध्यान इस आवश्यक विषय की ओर दिलाना चाहता हूँ। चिरकुंडा